

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.32174/2018

SHATRUGHAN & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No.132180/2018 - CONDONATION OF DELAY IN FILING; IA No.132181/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.132182/2018-EXEMPTION FROM FILING O.T.; and, IA No. 132178/2018 - EXEMPTION FROM SURRENDERING)

Date : 20-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Abhishek Atrey, AOR

For Respondent(s) Ms. Sheena Chauhan, Adv.
Mr. P.K. Yadav, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from surrendering is rejected. Six weeks' time is granted to the petitioners to surrender and file proof in respect thereof.

(MUKESH KUMAR)
COURT MASTER

(ANJU DUA)
BRANCH OFFICER